

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person in Panaji, Goa that on 4th February, 2020:

I

The Hon'ble Shri Justice Dama Seshadri Naidu will not be available for judicial work.

II

The urgent mentioning and placing of the matters pertaining to the Court presided over by the Hon'ble Shri Justice Dama Seshadri Naidu is allowed before the Hon'ble Kum Justice Nutan D. Sardesai.

By Order

**High Court of Bombay at Goa,
Panaji.**

Date : 4th February, 2020.

**(Kiran A. Bagi)
Registrar (Judicial)**